

(४) प्रायुर्वेदिक दवा पद्धति में अनुसंधान करने के लिये और प्रायुर्वेद को कुछ शिक्षा संस्थानों के स्तरों में सुधार के लिये कुल ४३३,६१० रुपये की ग्रांट दी गयी है।

Burma Debt

*1778. **Shri T. B. Vittal Rao:** Will the Minister of Food and Agriculture be pleased to refer to the reply given a supplementary to Starred Question No. 931 on the 20th August, 1955 and state:

(a) whether any amount out of Rs. 42 crores payable as price of rice imported from Burma was set off against the debt due from the Government of Burma to the Government of India; and

(b) if not, how the amount was paid?

The Minister of Food and Agriculture (Shri A.P. Jain): (a) Yes, Sir Rs. 10 83 crores were set off against the debt due from Burma.

(b) The balance amount is payable in cash.

Improvement of Hospitals

*1779. **Shri mati Ila Palchoudhury:** Will the Minister of Health be pleased to state:

(a) the total amount of grants given by the Central Government during 1955-56 so far for improving conditions of hospitals and for providing better facilities to patients in the various States; and

(b) the nature of improvements effected?

The Minister of Health (Rajkumari Amrit Kaur): (a) Rs. 38,26,427.

(b) The information is not available with the Government of India. The grants were given mainly for the following purposes:—

- (1) Purchase of new equipment.
- (2) Appointment of additional staff.
- (3) Provision of more beds.
- (4) Establishment of Special Diet Kitchens for catering to the needs of patients for whom diet therapy is the treatment.
- (5) Employment of occupational therapy workers in hospitals.
- (6) Reservation of beds for indigent Displaced T.B. patients.

Vending Contracts

*1780. **Shri B.S. Murthy:** Will the Minister of Railways be pleased to state:

(a) the number of Vending Contractors who were served with notices terminating their contracts at Pathankot Railway Station during 1954-55;

(b) the reasons therefor; and

(c) the system of vending to be introduced in Pathankot hereafter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Nil.

(b) Does not arise.

(c) The matter is under consideration.

Passenger Amenities

*1781. **Shri Janardhan Reddy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a sum of Rs. 8 lakhs has been budgeted during the current financial year to provide more amenities to passengers in the Secunderabad Division; and

(b) if so, the details of the amenities to be provided there?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir. The amount budgeted was Rs. 8.12 lakhs which has been revised to Rs. 6.17 lakhs during the August Review.

(b) The amenities that are being provided broadly consist of new waiting halls or improvements to existing waiting halls, raising, widening and/or paving of platforms, cover over platforms, refreshment rooms and food stalls, improved type of lavatories, water supply arrangements to circulating areas etc. on about 30 stations.

Station Remodelling

*1782. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) whether there is any scheme for re-modelling railway stations on the branch line from Hoshiarpur to Jullundur Cantonment;

(b) if so, the details thereof; and

(c) when the construction is likely to be taken up?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). The existing station building and quarters built of sleepers, at Bolina Doaba are proposed to be replaced with pucca buildings during the current financial year.

Rolling Stock

*1783. **Shri Raghunath Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government are buying Rolling Stock from Poland; and

(b) if so, the details thereof?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix IX, annexure No. 38].

Railway Corruption Enquiry Committee

*1784 { **Shri Krishnacharya Joshi:**
Shri T.B. Vittal Rao:
Shri K.C. Sodhia:
Shri Hem Raj:
Shri M.L. Agrawal:
Dr. Rama Rao:
Sardar Iqbal Singh:
Shri Kamath:
Shri Bhagwat Jha Azad:
Shri M. S. Gurupadaswamy:
Shri M.B. Choudhury:

Will the Minister of Railways be pleased to state:

(a) whether Government have considered the recommendations made by the Railway Corruption Enquiry Committee; and

(b) if so, the recommendations accepted by Government?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The recommendations are under consideration. So far Government have accepted 59 of the 152 recommendations made. A list of the accepted recommendations is laid on the Table of the House. [See Appendix IX, annexure No. 39].

रेलों में भोजन व्यवस्था

*1785. श्री एम० एल० द्विवेदी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलों में भोजन तथा स्वल्पाहार बेचने का ठेका सहकारी समितियों को नहीं दिया जाता ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ; और

(ग) सब रेलवे स्टेशनों पर यात्रियों को शुद्ध भोजन उचित मूल्य पर बेचने के लिये किस प्रकार का प्रबन्ध किया जा रहा है ?

रेलवे तथा परिवहन उपमंत्री (श्री अल-पेशन) : (क) हाँ, नहीं ।

(ख) सबाल नहीं उठता ।

(ग) जो स्टेशन बहुत छोटे हैं उन्हें छोड़ कर सभी स्टेशनों पर रेलवे या ठेकेदारों द्वारा खान-पान की व्यवस्था (catering arrangements) की गयी है ।

लोगों को उचित दाम पर भ्रच्छा भोजन मिल सके, इसके लिये ये उपाय बरते जाते हैं :—

(१) स्टेशन मास्टर, इन्स्पेक्टर और रेल के सभी विभागों के अफसरों द्वारा समय-समय पर निरीक्षण और बिना सूचना दिये जांच की जाती है ।

(२) खान-पान व्यवस्था की जांच के काम में गैर-सरकारी लोगों को भी रखा जाता है ।

(३) जिन रेलों में अभी तक खान-पान की सरकारी व्यवस्था नहीं है, वहाँ रेलवे द्वारा सस्ते भोजन आदि का प्रबन्ध किया जा रहा है ताकि खान-पान के ठेकेदारों के सामने एक भ्रच्छा नमूना रखा जा सके ।

(४) स्टेशनों पर बिकने वाली चीजों के दाम नियत करते समय उन चीजों के स्थानीय बाजार-भाव का ध्यान रखा जाता है और जरूरत पड़ने पर उनमें कमी-बेशी की जाती है ।